NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.08/(MAH)/2011 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE PARTIES:

Mr. Girish P. Lotia

V/s.

M/s. Rang Sharda Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATU
1.	S.S. ISRANI	ADVOCATES POR RESPONDENTS 16	<i>Sal</i>
	S.D. ISRANI LAW	CHAMBERS	
2	Adv. Tejos Luniga i/b.		Tego

<u>Order</u>

C.P. No. 08/397-398/CLB/MAH/2011

Dated: 07.10.2016

- 1. The matter is duly represented by Ld. Counsels of both the sides. Marked presence of both the Advocates.
- 2. On facts the arguments have been heard, however on certain law points seeking time.
- 3. As per the suggestion of Ld. Advocates on the next date of hearing discussion shall be made only on the position of law applicable in this matter.
- 4. List the C.P. for final hearing on 16th November, 2016.

59/-

Shri M.K. Shrawat

Member (Judicial)